

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**CHANDIGARH (COURT – II)**  
***(Through Hybrid Mode)***

**Item No. 107**

**CP(IB) No. 49/Chd/Pb/2022**  
**(Admitted)**

**IN THE MATTER OF:**

**Diptendu Giri**

...

**Petitioner**

**Under Section: 94, IBC 2016**

**Order delivered on 30.04.2024**

Due to paucity of time, the matter could not be taken up today, hence adjourned to 04.06.2024.

Sd/-

**Court Officer**